

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 79 of 2018**

**IN THE MATTER OF:**

**Hyundai Motor India Ltd.**

**....Appellant**

**Vs.**

**Competition Commission of India & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Amitabh Kumar, Mr. Vaibhav Choukse, Ms. Ela Bali  
and Ms. Akansha Mehta, Advocates**

**For Respondents: Mr. Vaibhav Gaggar, Ms. Neha Mishra and Ms. Aayushi  
Sharma, Advocates.**

**ORDER**

**18.09.2019:** Due to paucity of time this matter could not be taken up.

Post this appeal for 'hearing' on **22<sup>nd</sup> November, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/md*